GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF LEGAL AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 3469 TO BE ANSWERED ON 07.12.2016

Inter-State Issues

3469. SHRI OM PRAKASH YADAV: SHRIMATI SANTOSH AHLAWAT: SHRI SUMEDHANAND SARSWATI:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number of cases filed in the Apex Court by one State/UT against another State/ UT during the last three years including the cases out of these which are still pending for disposal;
- (b) whether the Government has any mechanism to address such inter-State issues so that these are not filed in the court of law; and
- (c) if so, the details thereof and if not, the measures taken/being taken by the Government to discourage such litigations?

ANSWER

MINSTER OF STATE FOR LAW AND JUSTICE AND ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI P.P. CHAUDHARY)

(a) to (c): Information is being collected and will be laid on the Table of the House.